

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-106(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE COMPANY: M/s. BMM Ispat Pvt. Ltd V/s. M/s. A.J Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Kumar Mihir, Advocate of the Petitioner

Mr. Abhishek Raj, Advocate of the Petitioner

Mr. Abhay Anand Jena, Advocate for the Corporate Debtor

Order

Communication dated 21st June 2017 has been received from the IBBI recommending the name of the proposed IRP. Accordingly, Mr. Durga Das Aggarwal, registration no.(IBBI/ IPA-001/IP-00302/2016-17/1482), KBL Aggarwal & Co., 413, Vikasdeep Building , Laxmi Nagar district centre, Delhi-92,Email- dda.kbl@gmail.com, Mobile no.-9811075092 is hereby appointed as the IRP. He shall take all the steps as required under Section 15, 17 and 18 of the Code and shall file his report before this Bench within the statutory period.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]